

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/_____/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge
Hojai

Dated Guwahati the July, 2021

Sub: **Cancellation of Casual Leave and restricted leave.**

Ref:- Your letter No.DJHj/21/655 dated 09.07.2021

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of your Casual leave on 12.07.2021 and Restricted leave on 13.07.2021 has been accepted, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-17/2015/ 3030

/A dated 19-07-2021

Copy to:-

- ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]